

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 4721
ANSWERED ON 30.03.2017

DEPLETION IN GROUNDWATER LEVEL

4721. SHRI CH. MALLA REDDY
SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI)

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the groundwater levels are dipping alarmingly in various locations of the country especially Andhra Pradesh and if so, the details thereof; and
(b) the steps the Government is taking to provide financial aid to Andhra Pradesh to deal with the problem and enhance the groundwater level?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

(a) As per assessment (year – 2011) carried out jointly by Central Ground Water Board (CGWB) and State Government Departments, out of 6607 assessment units in the Country, 1071 assessment units in 15 States and 3 UTs are categorized as ‘Over-exploited’. Details are given at **Annexure**. In Andhra Pradesh, 41 assessment units have been categorized as ‘Over-exploited’.

(b) As informed by Ministry of Rural Development, Government of India, for the State of Andhra Pradesh, 432 projects in an area of 1.810 mha. have been sanctioned under the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) at a total cost of Rs. 2290.00 Cr. and Rs. 725.42 Cr has been released to the State (as on 22.03.2017).

To bring about the convergence among the schemes-MGNREGS, Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) and Integrated Watershed Management Programme (IWMP), the Ministry of Rural Development developed Natural Resource Management Framework under MGNREGS within the overall framework of PMKSY and has asked states to convene workshops to familiarize the States/UTs with the Framework so that the States/UTs may incorporate the Natural Resource Management approach in preparation of labour budget for FY 2017-18 by ensuring proper coordination and convergence among MGNREGA and PMKSY, IWMP and Common Area Development and Water Management related works.

The quantum of financial assistance released under MGNREGA is not work/project wise. Funds for programme implementation are released to the States as per the agreed to Labour Budget, performance of the States and projected demand received from the States.

Under the MGNREGS, during last three financial year i.e., 2013-14 to 2015-16, a sum of Rs. 475049.00 lakhs, 290314.10 lakhs and 307380.33 lakhs respectively had been released as financial assistance to the State of Andhra Pradesh.

Further steps taken by the Government for conservation of surface and ground water are available at the following URL http://mowr.gov.in/writereaddata/GW_Depletion.pdf.

ANNEXURE

Annexure referred in reply to Lok Sabha Unstarred Q.No. 4721 for reply on 30.03.2017 regarding “Depletion in Groundwater Level”

**Over-Exploited Blocks/ Mandals/ Talukas In India
(As on March 2011)**

Sl.No.	States / Union Territories	Over-Exploited Assessment units (Nos.)
	States	
1.	Andhra Pradesh	41
2.	Chhattisgarh	1
3.	Gujarat	24
4.	Haryana	71
5.	Himachal Pradesh	1
6.	Jharkhand	6
7.	Karnataka	63
8.	Kerala	1
9.	Madhya Pradesh	24
10.	Maharashtra	10
11.	Punjab	110
12.	Rajasthan	172
13.	Tamil Nadu	374
14.	Telangana	42
15.	Uttar Pradesh	111
	Total (States)	1051
	Union Territories	
16.	Daman & Diu	1
17.	Delhi	18
18.	Puducherry	1
	Total (UTs)	20
	Grand Total	1071